

**All India Institute of Medical Sciences (AIIMS) at Raipur, Jodhpur
and Vijaypur**

**THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF
CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA):** I rise to move the
following: -

?That in pursuance of Section 4(g) of the All India Institute of Medical Sciences (AIIMS) Act, 1956 read with Section 6 of the AIIMS (Amendment) Act, 2012, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to each of the three All India Institute of Medical Sciences (AIIMS) at Raipur, Jodhpur and Vijaypur subject to the other provisions of the said Act.?

? (*Interruptions*)

माननीय सभापति: प्रश्न यह है:

?कि एम्स (संशोधन) अधिनियम, 2012 की धारा 6 के साथ पठित अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स) अधिनियम, 1956 की धारा 4 (छ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अधधीन तीन अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स) रायपुर, जोधपुर और विजयपुर के लिए अपने में से, प्रत्येक के लिए, दो सदस्य निर्वाचित करें ।?

प्रस्ताव स्वीकृत हुआ ।

? (व्यवधान)

12.05 hrs